

Date of
Order

Orders

115

22-5-90

Mr. K. Kamal Singh Counsel for applicant
Mr. R.N. Maitra Proxy Counsel for Mr. M.S. Singh
Counsel for Respondents

May be listed for admission

on 18-7-90 before D.B.

[Signature]

(Kaushal Kumar)
Vice Chairman

18-7-90

Mr. K. Kamal Singh for applicant

Mr. R.N. Maitra for Respondents

May be listed for admission

on 18-9-90 as jointly prayed

[Signature]
(T.S. Oberoi)
Jm

(Kaushal Kumar)
Vice Chairman

24.10.90

Present Mr. K. Kamal Singh counsel for the applicant.

Mr. M.R. Singhvi proxy counsel for

Mr. M.S. Singhvi counsel for the respondents.

The learned counsel for the applicant states that the Application has become infructuous and he seeks permission to withdraw the Application. The OA is accordingly dismissed as having been withdrawn.

[Signature]
(T.S. Oberoi)
Judl. Member

[Signature]
(Kaushal Kumar)
Vice Chairman

Copy of
order sent to
Pet vide No
2833 A 8-11-90
by post.

Copy to MS
Singhvi Adv.
by legal post
vide No 2871
8-11-90